

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 26 OF 2017

APPEAL NO. 27 OF 2017

APPEAL NO. 318 OF 2017 & IA NO. 74 OF 2017

Dated: 22nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 26 OF 2017

In the matter of:

**Punjab State Power Corporation Ltd. & Ors. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Chaudhri
Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N.Sharma for R-1

APPEAL NO. 27 OF 2017

In the matter of:

**Shri K. D. Choudhary, CMD, Punjab State Power Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Choudhri
Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N.Sharma for R.1
Mr. Tajender K. Joshi
Mr. Shambhu Upadhyay for R-2 to R-10

APPEAL NO. 318 OF 2017 & IA NO. 74 OF 2017

In the matter of:

**Punjab State Power Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Chaudhri

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N.Sharma for R.1
Mr. Tajender K. Joshi
Mr. Shambhu Upadhyay for R-2 to R-6

ORDER

Advocate on record, Mr. Vishal Choudhri, submits that he may kindly be discharged from appearing for Punjab State Power Corporation Ltd (PSPCL) since he is now on the panel of Punjab State Electricity Regulatory Commission (PSERC).

List the matter for hearing on **21.10.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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